

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.6821/2023

ABHAY KUMAR SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With IA No.107567/2023 - DELETING THE NAME OF RESPONDENTS)

Date : 28-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
[IN CHAMBER]

For Petitioner(s)

Mr. Kartikeya Bhargava, AOR

For Respondent(s)

Ms. Manisha T. Karia, AOR

Ms. Nidhi Nagpal, Adv.

Mr. Adarsh Kumar, Adv.

Mr. Aditya Kesar, Adv.

Mr. Rohan Trivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 In this matter notices were issued to the respondents, 99 in number, *vide* order dated 17 April 2023. As respondent Nos 7 to 99 were the writ petitioners before the High Court along with the special leave petitioner herein, an application was submitted for exemption from serving respondent Nos 7 to 99. That application was however got dismissed as withdrawn with liberty to file appropriate application.
- 2 Now the special leave petitioners have filed an application seeking deletion of proforma respondents 7 to 99.
- 3 The application for deletion of respondent Nos 7 to 99 is allowed at the risk of the petitioners.

(CHETAN KUMAR)
A.R. - cum - P.S.

(RENU BALA GAMBHIR)
COURT MASTER